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WA-55-2007

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN ON THE 16<sup>th</sup> OF APRIL, 2025

WRIT APPEAL No. 55 of 2007

SARASWATI SHISHU MANDIR Versus

SMT.PUSHP LATA BAJPAI AND OTHERS

Appearance:
Shri Subodh Kathar - Advocate for appellant.

ORDER

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

Learned counsel for the appellant seeks permission to withdraw the present writ appeal.

Prayer is allowed.

Accordingly, writ appeal is dismissed as withdrawn.

(SURESH KUMAR KAIT) CHIEF JUSTICE (VIVEK JAIN) JUDGE

Praveen